

**Particulars to be furnished by an Advocate applying for engagements as Standing Counsel along with documentary proof.**



1. Name of the Advocate: \_\_\_\_\_
2. Father's Name: \_\_\_\_\_
3. Permanent Address: \_\_\_\_\_
4. Date of Birth: \_\_\_\_\_
5. Address for Correspondence including e-mail, Telephone/Mobile No.  
\_\_\_\_\_  
\_\_\_\_\_
6. Education Qualification \_\_\_\_\_
7. Date of enrolment as an Advocate in the State Bar Council and Registration No.  
\_\_\_\_\_
8. Place of Practice \_\_\_\_\_
9. Experience as an Advocate \_\_\_\_\_ years.
10. Category of Counsel for which applied \_\_\_\_\_ Court \_\_\_\_\_
11. Number of cases dealt with during last 2 years as an Advocate \_\_\_\_\_
12. Number of cases published in Journals/Newspapers, etc and the details thereof  
\_\_\_\_\_
13. Income from Professional Practice \_\_\_\_\_

*14 - Income Tax Return, if required, Verification*

I \_\_\_\_\_, S/o \_\_\_\_\_, R/o \_\_\_\_\_

do hereby declare that whatever has been stated in the above application is true to the best of my knowledge and belief.

Signature of the Applicant

Date: \_\_\_\_\_

Place: \_\_\_\_\_

**Undertaking**

I \_\_\_\_\_, S/o \_\_\_\_\_, R/o \_\_\_\_\_ do

hereby declare that if engaged by the Department as Standing Council, I shall fully abide by the terms and conditions of the engagement.

Signature of the Applicant

Date: \_\_\_\_\_

Place: \_\_\_\_\_